

## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FORTY-SIXTH REPORT)

(PRESENTED ON 7-12-1987)

The Business Advisory Committee held a sitting on Monday, the 7th December, 1987.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- (1) The Administrative Tribunals (Amendment) Bill, 2 hours  
as passed by Rajya Sabha.

*(Consideration and passing)*

- (2) Discussion on the National Water Policy. 4 hours

- (3) Discussion on the 35th and 36th Reports of U.P.S.C. 2 hours

- (4) The Cine-Workers and Cinema Theatre Workers 1 hour  
(Regulation of Employment) Amendment Bill, 1987,  
as passed by Rajya Sabha.

*(Consideration and passing)*

3. The Committee also recommend that discussions under Rule 193 on the following subjects may be held on the date mentioned against them:—

- (1) Closure of industrial units. On Tuesday, the  
8th December, 1987.

- (2) Violations of Foreign Exchange Regula- On Wednesday, the  
tion Act. 9th December, 1987.

4. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government and other business, the House may sit during lunch hour and also upto 7 P. M. daily, if necessary, till the end of the current session.

NEW DELHI;  
December 7, 1987

*Agrahayana 16, 1909 (Saka)*

BAL RAM JAKHAR,  
CHAIRMAN,

BUSINESS ADVISORY COMMITTEE.